

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 201
CP(IB) 146 of 2020

Order under Section 7 IBC

IN THE MATTER OF:

Nitinbhai Chitranjan Doshi

V/s

Savino Micron (India) Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..13/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pavan Godiawala, Adv.

For the Respondent : Mr. Ketan Parikh, Adv.

ORDER

Heard Learned Counsel for the petitioner. He submits that he is ready to tender unconditional apology. It is to be done within seven days.

Matter stands adjourned to 23.03.2023.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

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**DR. MADAN B GOSAVI
MEMBER (JUDICIAL)**